

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.29/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | CANARA BANK V/S PRAMOD KUMAR AGARWAL (PERSONAL GURANTOR OF M/S SHREE BASANT OILS LTD.) |
| UNDER SECTION | 95 IBC |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Gupta, Adv.

: *For the Petitioner/ Canara Bank*

ORDER

- 1. Ld. Counsel representing the petitioner states that this matter may be adjourned for 17.05.2024, when other similar matters are already listed.**
- 2. Let this matter be also put up on 17th May, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*